NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/12/2017 AT 10.30 AM

NATIONAL COMPANY LAW TRIBUNAL, HELD ON 00/12/2017 AT 10:50 AM			
	PRESENT: SHRI Ch. MOH	ID SHARIEF TARIQ, MEMBER-J	UDICIAL
APPL	ICATION NUMBER :		
PETIT	ΓΙΟΝ NUMBER :	CP/676/(IB)/2017	
NAME OF THE PETITIONER(S)		BANK OF INDIA & NABARD	
NAME OF THE RESPONDENT(S)		VINKEM LABS LTD	
UNDER SECTION		7 RULE 4	
S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	,	REPRESENTATION BY WHOM	
ι,	S. SATHIYANARAYANAN	Coursel for the Petitioners.	1. Lathryand or fare
2.	L. ABIRAMI	(for k.sumath) Coursel for the DRDER espandents.	J. Al.
	<u>C</u>	DRDER espondents.	

Counsel for the Petitioner present and submitted the preliminary arguments for admission of the petition. The petition is admitted for hearing. At this stage, Counsel for the Corporate Debtor caused appearance and prayed for time to file vakalath and reply to the petition. At request, time is enlarged with the direction that reply shall be filed before next date of hearing by giving copy to the other side. Matter is posted for arguments. Put up on 13.12.2017 at 10.30 A.M.

MEMBER (JUDICIAL)

ghk